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THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA); (a) Yes, Sir.

(b) Madhubani-Darbhanga UHF scheme is under execution and likely to be commissioned during 1985-86.

Provision of uniforms to workers by Bbarat Heavy Electrical

812. SHRI BIR BHADRA PRATAP SINGH; Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state.

(a) whether any decision has been taken by the Bharat Heavy ElectricaJs limited, New Delhi to provide Uniforms both for summer an3 winter seasons to its workers and officers;

(b) whether it is a fact that the workers have been demanding quality materials for their uniforms for a very tang time;

(c) if so, the details thereof; and

(d) the total amount spent for the purchase of uniform materials by the BHEL during the last three years alongwith the number of workers covered by each year's procurement?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN) (a) Workers of BHEL are already provided with uniforms on functional basis. No decision has been taken to provide uniforms to officers. (b) and (c) The demand is for supply of uniform made of lerriootton instead of cotton cloth.

(U) The information is being collected and will be laid on the Table, of the House.

Appointment of Members of the Telephone Advisory Boards

813. SHRI R. MOHANARANGAM: Will the Minister of COMMUNICATIONS be pleased to state the details of the rules framed for the appointment of Members of the Telephone Advisory Boards in various cities?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA). No Telephone Advisory Boards are constituted for any city. However, one Telephone Advisory Committee for eacfs Telephone District and one Telecommunication Advisory Committee for each State/Union Territory is constituted.

The composition and interests represented on the various Advisory Committees are given in statement which is placed on the Table of the House. A Member of the Committee should normally be residing in the geographical jurisdiction of a Telephone District in the case of Telephone Advisory Committee and in the concerned State/Union Territory in the case of State Advisory Committee.

Heads of the Telecom. Circles/Telephone Districts recommend a panel of names under various categories of interests for the Advisory Committees to the Directorate except the names of the Members of Parliament which are nominated by the Department of Parliamentary Affairs. Recommendations, thus received from the General Managers are considered alongwith other names received directly in the Directorate and Members are nominated by the Minister (Communications).